PROFORMA FOR DECLARATION OF ASSETS (As on 31.03.2012

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Name of Officer(In full) Date of Birth Present Post held

Name Com	•	As on 31.03.2012	
Name of Officer(In full) Date of Birth Present Post held	DILESH KUMAR YAD. 25/04/1969		
	CENSS	11, Kartala Distt. Korba(C. G.)	
Name of District, Name and det		novable Property	
Sub Division, Taluka and Village in which property is situated	as of Floperty	If not in own name, state in who name held and his/her relations to the Govt. Servant	nip lease mortgage inharit
Housing and ot Buildings	her Land	*	otherwise with details of persons from whom acquired
1. Gram -Bodri Under constuct Tahsil and District - Rama Velly Ho Bilaspur C.G. Inc. 571	on 1375 Sq. Feet	House at bodri is on my own name	It is my self acquired property, it is purches from Prakas gwalani and it is being constructed with
2. Pachari para Durg House	650 Sq. Feet = 0.006 Hecteyer	House at Pachari para Durg is on my mother smt. Kamla yadaw's name	It is my mother 's self acquired property
3. Subhas Nagar kasaridih Durg	1710 Sq. Feet	House at Subhas Nagar kasaridih Durg is on my mother smt. Kamla yadaw's name	It is my mother's self comist
4. Gram - Parewadih District- Durg	Agriculture land Khasra no.120 Rakba 1.07 dismil	It is on my mother smt. Kamla yadaw's name	It is my mother's self acquired property, Land purches date 22/03/1983 from Durgaram
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5. Gram - Parewadih District- Durg	Agriculture land Khasra no.121 Rakba 1.08 Akar	It is my mother 's self acquired property, Land purches date 11/04/1983 from Chatur
6. Gram - Parewadih District- Durg	Agriculture land Khasra no.186/1 Rakba 1.30 Akar	It is my mother's self acquired property, Land purches date 28/08/1983 from Phulkuwar
7. Gram - Awasar District- Durg	Agriculture land Khasra no.42/170 and 428/1 Rakba 1.18 Akar It is on my mother smt. Kamla yadaw's name	1
8. Gram - Awasar District- Durg	Agriculture land Khasra no.42/170 and 293/4 Rakba 0.50 Akar	It is my mother 's self acquired property, Land purches date 30/05/1984 from Deendayal
9. Gram - Awasar District- Durg	Agriculture land Khasra no.42/170 and 293/9 Rakba 0.50 Akar	It is my mother 's self acquired property, Land purches date 15/05/1986 from Deendayal
10. Gram - Awasar District- Durg	Agriculture land Khasra no.42/170 and 11 and 19 Rakba 0.75 Akar	It is my mother 's self acquired property, Land purches date 25/05/1984 from Maniram
11. Gram - Awasar District- Durg	Agriculture land Khasra It is on my mother smt. Kamla no.42/170 and 70/2 Rakba 1.18 dismil	It is my mother's self acquired property, Land purches date 18/02/1985 from Brijlal
12. Gram - Awasar District- Durg	Agriculture land Khasra no.42/170 and 70/4 Rakba 1.18 dismi	It is my mother's self acquired property, Land purches date 18/02/1985 from Basant
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13. Gram - Awasar District- Durg	Agriculture land Khasra no.49/15 Rakba 0.59 Akar	It is on my mother smt. Kamla yadaw's name	It is my mother 's self acquired property, Land purches date 28/05/1986 from Chandra bai	
14. Gram - Awasar District- Durg	Agriculture land Khasra no.49/15 Rakba 0.48 Akar	It is on my mother smt. Kamla yadaw's name	It is my mother 's self acquired property, Land purches date 10/07/1986 from Chandra bai	
15. Gram - Awasar District- Durg	Agriculture land Khasra no.257/26 Rakba 2.85 Akar	It is on my mother smt. Kamla yadaw's name	It is my mother 's self acquired property, Land purches date 25/02/1987 from Bhart	
16. Gram - Awasar District- Durg	Agriculture land Khasra no. 289 Rakba 0.56 Akar	It is on my mother smt. Kamla yadaw's name	It is my mother 's self acquired property, Land purches date 29/04/1987 from Sobhalt	
17. Gram - Awasar District- Durg	Agriculture land Khasra no. 257/21 Rakba 0.12 Akar	It is on my mother smt. Kamla yadaw's name	is my mother 's self acquired property, Land purches date 20/05/1987 from Bhangiram	
Movable Property(Valued Above 25,000/- of Rs.)				

Jewellary (Worth Rs.)

Name of Articles

Maruti swift Dzair car no. C.G. 15 C E 7200 It's in my name and it is my self aquired property

Jewellary (Lump Sum)

1. GOLD - near about 80 gm Tow lakh twentyfour thousend rupees (My wife smt. yogeshwary alias lata yadaw's istri dhan) 2. SILVER- near about 190 gm Twelve thousend rupees (My wife smt yogeshwary alias lata yadaw's istri dhan)

3. GOLD - near about 220 gm Six lakh sixty thousend rupees (My Mother Smt. Kamla yadaw's istri dhan it is her own property)
4. SILVER- near about 350 gm Twentyfour thousend rupees (My Mother Smt. Kamla yadaw's istri dhan it is her own property)

	Shares/De	bentures, !	
Nan	ne of Issuing Company		s. of Shares
	1	2	
a.	X Life Insurance Po	olicy & Others	X
Nam	ne of Issuing Company	 	Amount
7 1012	I I	Amount 2	
LIC OF INDIA		Rs. 51000	
	в.	[8	Annual premium
	Bank Depositors/Secu	rities & Investments	The same of the sa
	Name of Bank 1	City	Amount 3
1)Fixed Depositors	I D B I BANK LIMITED	Rajnandgaon C.G.	Deposit Amount 60756:50 Rs.
	F. D.No.0000-0526107000010821 I D B I BANK LIMITED	Rajnandgaon C.G.	in my name Deposit Amount 99486:00 Rs.
	F. D.No.0000-0526107000010803	Kajnanugaon C.O.	it is in my Mother Smt. Kamla yadaw's name, it is her self amoun
	I D B I BANK LIMITED	Rajnandgaon C.G.	Deposit Amount 121228:00 Rs.
	F. D.No.0000-0526107000010812		it is in my Mother Smt. Kamla yadaw's name, it is her self amoun
2) Savings Bank A/CS	State bank of India branch Rampur	Korba C.G.	16509/-
	Korba Account No. 11259094302	,	it is my account
,	State bank of India branch Ambikapur Account No. 3005324599-1	Ambikapur Surguja C.G.	1527:00 Rs. As on 20/03/2008 it is my account
	State bank of India branch Surjpur	Surjpur C.G.	2768:00 Rs. It is smt yogeshwary
	Account No. 30668004162		alias lata yadaw's account. Who is
	i	7	my wife .

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	I DB I bank Durg branch Account No. 52510010000244	Durg C.G.	4866:70 Rs. it is my account
	Bank of India Durg branch Account No.16171	Durg C.G.	2425:58 Rs. As on 15/04/2008 it is my account
	Jila sahkari kendriy bank Durg Account No. 11109	Durg C.G.	1995:00 Rs. As on 31/03/2008 it is my account
3) PPF	X	√ x	x
4) GPF	, x	l x	X
5) NSS	x	X	x
6) Others	I have given 25000 Rs. to my friend Anveski rao rangari as debt/ loan		
	I have given 25000 Rs. to my friend Krishnapal singh tomar as debt/loan	, a	

NOTE -- My mother smt. kamla yadaw, Brother Mahesh yadaw, Yogesh yadaw are not depend upon me, My brother late Harish yadaw was also not depend upon me. They all are / were Independent. My mother Smt Kamla yadaw has his own moveble and immoveble property. My mother smt. kamla yadaw has her own Seving Accounts, and LIC policy etc.

1. In case where it is not possible to assess the value accutately the approximate value in relation to present condition may be indicated.

Note: The expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965...

(Dilesh Kumar Yadaw) Civil Judge- Class - 2 Kartala, Distt. Korba (C.G.)